

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP No.243/2016  
RT CP(CAA)No.142/Chd/Hry/2017**

In the matter of:

HB Stockholdings Limited. ...Demerged Company No.1/  
Petitioner Company No.1

AND

HB Portfolio Limited. ...Resulting Company No.1/  
Petitioner Company No.2

AND

HB Estate Developers Limited. ...Resulting Company No.2/  
Petitioner Company No.3

Present: Mr. Anand Chhibbar, Senior Advocate with Mr.Sandeep  
Bhuraria, Advocate for petitioners.

Affidavit of Mr.Anil Goyal on behalf of the petitioner companies  
has been filed stating that no objection to the Scheme has been received by  
the Companies. Registry has also reported that no objection has been  
received to the proposed Scheme in this Tribunal.

List the matter on 26.10.2017 for arguments.

Sd/-

(Justice R.P.Nagrath)  
Member (Judicial)

October 06, 2017  
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